GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:2003 ANSWERED ON:17.12.2013 ALCOHOLISM AND DRUG ABUSE Choudhary Shri Bhudeo;Gowda Shri D.B. Chandre;Jeyadural Shri S. R.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether cases of alcoholism and drug abuse are increasing in the country;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government has provided financial assistance to rural and urban local bodies to prevent alcoholism and drug abuse in their areas;

(d) if so, the details of the financial assistance provided to such bodies including Non-Governmental Organisations during each of the last three years and the current year, State/UT-wise and NGO-wise; and

(e) the other steps taken/being taken to prevent alcoholism and drug abuse in the country?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT)

(a) & (b) There is no authentic data to conclusively indicate the increase in cases of alcoholism and drug abuse in the country.

(c) to (d) Ministry of Social Justice provides financial assistance under the `Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse` to Non Governmental Organisation, Panchayati Raj Institutions, Urban Local Bodies etc; for running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCAs). A statement indicating State/UT-wise & NGO-wise amount released during the last three years and the current year is given in the Annexure-I.

(e) The other steps taken/being taken to prevent alcoholism and drug abuse are as follows:

1. Under the above schemes, the NGOs/Voluntary organizations are conducting programmes to create awareness and educate people about the ill effects of Alcoholism and Substance Abuse on the individual, family, the work place and society at large.

2. The Ministry Organizes a function every year on 26th June as the International Day against Drug Abuse. As a part of this programme, rallies, paintings, campaign, workshops, seminars etc are organized at the national as well as state level.

3. On this occasion, National Awards for outstanding services in the field of prevention of alcoholism and substance (drug) abuse are conferred to the Individuals and Institutions to encourage them and recognize their efforts.

4. The Ministry conducted an awareness generation programme in two states namely Punjab and Manipur during the year 2011-12 & 2012-13. This programme was envisaged to cover 3000 villages in ten districts in the state of Punjab and 750 villages in seven districts in the state of Manipur. Nehru Yuva Kendra Sangathan through its network of volunteers at village level created awareness about the ill effects of alcoholism and substance (Drug) abuse among the rural masses. The addicts were identified and de-addiction camps were organized for these addicts.

5. This Ministry, in collaboration with the National Bal Bhawan an autonomous organisation under Ministry of Human Resources Development, had undertaken awareness generation programmes about the ill effect of alcoholism and drug abuse amongst the children of the age group of 12 to 16 years through its network of 155 Bal Bhavans and 77 Bal Kendras across the country through a series of activities like poster making, creative writing, lecture, rally, nuked natak etc at local, zonal and national level during the last two years.